

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(38)T.C.P.-33/9/(MB)/2011

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.10.2018

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta

V/s.

SKG Consultants & Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. Seeking adjournment. The matter is adjourned to **06.02.2019**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**30.10.2018**

HHS